

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II**

(23) C.P.(IB)-3504(MB)/2019

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **14.02.2020**

NAME OF THE PARTIES: Nanda R Bajaj Sole Proprietor of NRB Traders
V/s
Eurolife Healthcare Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the parties present.
2. They seek short adjournment for filing Consent terms.
3. List this matter on **21.02.2020** for filing Consent terms.

Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)
14.02.2020
Jd

Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)